## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 18/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/179 & 180/CAA/2017

NAME OF THE DEMERGED CO

: CONGRUENT SOLUTIONS PVT LTD

NAME OF THE RESULTING CO

: CONGRUENT IT SERVICES PVT LTD

**UNDER SECTION** 

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1 Preeti Mohan Paritora

Councils for the Pelilioners

**ORDER** 

Counsel for the applicant present. Heard the counsel. Order is reserved.

K Anantha Padmanabha Swamy Member (Judicial)

bc